

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2545**

TO BE ANSWERED ON THE 2ND AUGUST, 2016/SHRAVANA 11, 1938 (SAKA)

WOMEN PRISONERS

**2545. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRI SATAV RAJEEV:
SHRI DHANANJAY MAHADIK:
DR. J. JAYAVARDHAN:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of women prisoners lodged in various jails and the details of jails that are exclusively reserved for women along with the details of basic facilities provided to them, State-wise;

(b) the ratio of correctional staff (staff trained in mental health, professional/ caretaker/skilled counselor) to the total number of women prisoners in jails, Statewise;

(c) whether the Government has any proposal to extend facilities to children of such women prisoners in terms of schooling, shelter and nutrition and if so, the details thereof; and

(d) the other steps taken by the Government for the welfare of women prisoners in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): As per data compiled by the National Crime Records Bureau (NCRB), there were 18,188 women inmates in the jails of the country at the end of 2013 which decreased to 17,681 women inmates at the end of

2014. A State/UT wise statement of women inmates lodged in the jails of the country at the end of 2012, 2013 and 2014 is at Annexure-I while the State wise statement of correctional staff is at Annexure II

(c) & (d): "Prisons" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India, the administration and management of prisons is primarily the responsibility of the State Governments. However in the light of guidelines by the Supreme Court in R. D Upadhyaya case for children of women prisoners an advisory dated 17-7-2009 on prison administration was issued to all States/UTs and in the new Modern Prison Manual 2016 additional provisions have been incorporated for Women Prisoners which include-

- (i) Provision for holistic development of children, including provision of food, medical care, clothing, education and recreational facilities**
- (ii) Providing pre-natal and post natal care to pregnant women offenders**
- (iii) Taking care of nutritional requirements of children and provision of clean drinking water**
- (iv) Ensuring a well-equipped crèche and a nursery school for children to be looked after**

**Annexure referred to in part (a) &(b) of Lok Sabha Unstarred Question
No. 2545 for answer on 02.08.2016**

S. No.	State/UT	Women Inmates		
		Year 2012	Year 2013	Year 2014
1	Andhra Pradesh	924	899	363
2	Arunachal Pradesh	4	2	4
3	Assam	291	306	294
4	Bihar	928	1100	1091
5	Chhattisgarh	699	821	799
6	Goa	28	28	27
7	Gujarat	562	577	522
8	Haryana	750	830	784
9	Himachal Pradesh	73	96	77
10	Jammu & Kashmir	93	87	82
11	Jharkhand	744	850	865
12	Karnataka	558	584	589
13	Kerala	204	190	171
14	Madhya Pradesh	1181	1086	1150
15	Maharashtra	1338	1559	1430
16	Manipur	33	35	37
17	Meghalaya	12	11	3
18	Mizoram	62	66	60
19	Nagaland	16	12	10
20	Odisha	476	641	538
21	Punjab	1275	1464	1304
22	Rajasthan	695	662	694
23	Sikkim	6	8	6
24	Tamil Nadu	747	707	608
25	Telangana	--	--	446
26	Tripura	28	25	28
27	Uttar Pradesh	3163	3312	3572
28	Uttarakhand	149	182	162
29	West Bengal	1315	1393	1317
30	A & N Islands	9	8	5
31	Chandigarh	41	24	32
32	D & N Haveli	2	0	1
33	Daman & Diu	2	1	1
34	Delhi	540	615	602
35	Lakshadweep	0	0	0
36	Puducherry	3	7	7
	Total	16951	18188	17681

PAGE 1 OF 1 OF ANNEXURE-II

Annexure referred to in part (a) &(b) of Lok Sabha Unstarred Question
No. 2545 for answer on 02.08.2016

S. No.	State/UT	Correctional Staff			Women Inmates in 2014
		Probation Officer/ Welfare Officer	Psychologist/ psychiatrist	Social Worker & Others	
1	Andhra Pradesh	0	0	0	363
2	Arunachal Pradesh	0	0	0	4
3	Assam	0	0	0	294
4	Bihar	10	0	1	1091
5	Chhattisgarh	1	0	10	799
6	Goa	0	0	0	27
7	Gujarat	0	0	0	522
8	Haryana	0	0	0	784
9	Himachal Pradesh	0	0	0	77
10	Jammu & Kashmir	1	0	0	82
11	Jharkhand	0	0	0	865
12	Karnataka	0	0	0	589
13	Kerala	2	0	0	171
14	Madhya Pradesh	1	0	11	1150
15	Maharashtra	0	0	8	1430
16	Manipur	0	0	0	37
17	Meghalaya	0	0	0	3
18	Mizoram	0	0	4	60
19	Nagaland	0	0	0	10
20	Odisha	5	0	6	538
21	Punjab	0	0	0	1304
22	Rajasthan	0	0	0	694
23	Sikkim	0	0	0	6
24	Tamil Nadu	4	3	0	608
25	Telangana	0	1	0	446
26	Tripura	0	0	0	28
27	Uttar Pradesh	1	0	0	3572
28	Uttarakhand	0	0	0	162
29	West Bengal	5	2	0	1317
30	A & N Islands	0	0	0	5
31	Chandigarh	0	0	0	32
32	D & N Haveli	0	0	0	1
33	Daman & Diu	0	0	0	1
34	Delhi	2	0	0	602
35	Lakshadweep	0	0	0	0
36	Puducherry	0	0	0	7
	Total	32	60	40	17681
